

Regd. Office: Unit No. 2, A-Wing, 8th floor, Prism Tower, Mind Space, Behind Hyper City,
Goregaon (W), Mumbai - 400104
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The details required to be notified under the SEBI (SAST) Regulations following completion of the offer are as under :

S.No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs. 25/- per fully paid up equity share of Rs.10/- each Not Applicable		Rs. 25/- per fully paid up equity share of Rs.10/- each Not Applicable	
		Number	(%)	Number	(%)
(i)	Shareholding of Acquirer(s) before MOU / P.A.	Nil	Nil	Nil	Nil
(ii)	Shares acquired by way of SPA or Market Purchases	1,84,450	60.23	1,84,450	60.23
(iv)	Shares acquired in the Open Offer	61,250	20.00	Nil	Nil
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs.15,31,250/-		Nil	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer(s) (ii+iii+iv+v)	2,45,700	80.23	1,84,450	60.23
(viii)	Pre & Post Offer Shareholding of Public	Pre Offer 1,21,783 (39.77%)	Post Offer 60,533 (19.77%)	Pre Offer 1,21,783 (39.77%)	Post Offer 1,21,783 (39.77%)

The Acquirer represented by its Board of Directors accept full responsibility for the information contained in this Post PA and also for fulfilling its obligations as laid down in the SEBI (SAST) Regulations.

Place : Mumbai
Date : 27th October, 2010